

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3926
ANSWERED ON:20.12.2005
ACTION PLAN FOR CHILDREN
Reddy Shri Magunta Sreenivasulu

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has any National Plan of Action for children on total abolition of child labour and ensuring their choices in decisions affecting their lives; and

(b) if so, the details of areas identified for implementing the plan effectively ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a) Yes, Sir. The Government of India has adopted the National Plan of Action 2005 on 20th August, 2005. The Plan includes goals, objectives and strategies for the current decade for improving status of Indian Child. This Plan also highlights child labour as an important issue and has goals, objectives and strategies for the complete elimination of all forms of child labour. Child participation has been included as a separate and full fledged chapter. It also contains goals, objectives and strategies for their overall development and making them aware of their rights.

(b) Concerned Ministries and Departments have been asked for effective implementation of the provisions of the National Plan of Action for Children 2005 for the sectors pertaining to their respective Ministry in order to achieve the targets. The implementation would be monitored from time to time as envisaged in the Plan. The State Governments have been directed to prepare State Plans of Action for Children immediately. The States of Kamataka, Assam, Chhattisgarh, Gujarat, Kerala, Chandigarh, Nagaland, Dadra & Nagar Haveli, Tripura, Sikkim and West Bengal have already prepared the State Plan of Action for Children. NGOs participation is also being encouraged ;